Annexure-7

Name of the Corporate Debtor- Quadrant Televentures Limited

Date of Commencement of CIRP: 02-09-2025 List of Creditors as on: 03-11-2026

List of operational creditors (Government dues)

(Amount in ₹)

Sl. No.	Details of claimant		Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any Mutual dues, that may be setoff	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC					
1	Assistant Director, General (Administration), Punjab LSA, Department of Telecommunication	Assistant Director, General (Administration), Punjab LSA, Department of Telecommunication	15.09.2025	52,22,55,000	-	Operational Creditor (Government Dues)						52,22,55,000	-
2	Telecom Regulatory Authority of India	Telecom Regulatory Authority of India	16.09.2025	10,13,35,000	-	Operational Creditor (Government Dues)						10,13,35,000	-
3	DDG (Department of Telecommunications,Ministry of Communications, Govt. of India)	DDG (Department of Telecommunications, Ministry of Communications, Govt. of India)	15.09.2025 (Revised claim on 21-08-2026)	8,78,24,00,000	2,84,77,79,811	Operational Creditor (Government Dues)						5,93,46,20,189	**Disputed claims of Rs. 494.19 CR (contingent in nature) has been admitted at notional value of Rs. 1/-. The claim is revised basis Hon'ble NCLT order dated 03-11-2026.**
4	Provident Fund	Provident Fund	09.10.2025	2,18,13,45,604	-	Operational Creditor (Government Dues)						2,18,13,45,604	**Amount claimed basis investigation report during CIRP, without any order. The demand was revised to Rs. 41,646/-vide EPFO order dated 14-07-2026**
	TOTAL			**11,58,73,35,604**	**2,84,77,79,811**							**8,73,95,55,793**	**-**